NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.02/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Mrs. Archna Gaikwad

 $\label{eq:V/s.} \text{W/s. Arviyas Fashions Pvt. Ltd.}$

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
11.	May Adw. Sagar	Advocates	Harm
	Diverson a/w	for Respondent	,
	\$ tow. Afrang	Nos. 2 tob	
	Suresh		da
2)	R.T. Raj Guroo.	Avocaler fer Petitioners	
2/	17. 14.	(27))) 11 =	

<u>Order</u>

C.P. No. 02/241-242/CLB/MAH/2014

- 1. Counsels from both the sides are present. A request for adjournment is made which is granted.
- As per the convenience of both the sides, case adjourned to 8th November, 2016.
 Pronounced in the court and duly noted by both the sides.

Dated: 05.10.2016

Sd/—
Shri M.K. Shrawat
Member (Judicial)